

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO. 1960
ANSWERED ON 05.08.2026

New Kendriya Vidyalayas and Navodaya schools in Telangana

1960 **Shri Ravi Chandra Vaddiraju:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has sanctioned new Kendriya Vidyalayas and Navodaya schools in Telangana;
- (b) the steps taken to implement NEP, 2020 in State Universities, especially Hyderabad Central University and Osmania University; and
- (c) whether digital classrooms are being expanded in Government schools of tribal belts such as Adilabad?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India/State Governments/ Union Territories Administrations, with commitment to provide requisite extent of land, free of cost and suitable rent-free temporary accommodation for setting up a new KV, as per Kendriya Vidyalaya Sangathan (KVS) norms.

The Government of India sanctioned 57 new KVs in October 2025, including 04 in the State of Telangana. At present, 36 KVs are functioning in the State of Telangana.

The Navodaya Vidyalaya Scheme envisages for opening of one Navodaya Vidyalaya (NV) in each district of the country. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of

rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new NVs depends on approval by the competent authority as per extant procedures. At present, 16 NVs have been sanctioned in 16 districts of Telangana, out of which 15 NVs are functional.

(b) Implementation of National Education Policy (NEP) 2020 is a continuous process. NEP 2020 provides different timelines as well as principles and methodology for its implementation. Education being in the concurrent list of Constitution, majority of educational institutions fall under the administrative control of States. Accordingly, Ministry of Education, State Governments, education-related Ministries, the regulatory and implementing bodies of school and higher education such as University Grants Commission, All India Council for Technical Education, National Council for Teacher Education, National Council of Educational Research and Training, Central Board of Secondary Education, Universities including Osmania University and University of Hyderabad, a Central University/Colleges/Schools etc. have taken initiatives for implementation of NEP 2020.

In Higher Education, various initiatives / reforms have been carried out such as National Credit Framework (NCrF) and National Higher Education Qualification Framework (NHEQF) in conjunction with guidelines / regulations like Curriculum and Credit Framework for Undergraduate Programme; Multiple Entry and Exit in Academic Programme offered by Higher Education Institutions; Transforming HEIs into multi-disciplinary Institutions; pursuing two Academic Programme simultaneously; Automated Permanent Academic Account Registry (APAAR ID) of individual student which will act as lifelong identity to track their educational journey and achievements from pre-primary to higher education; introduction of PM-Vidyalaxmi scheme to provide financial support to meritorious students inter-alia enabling collateral free, guarantor free loan through a simple, transparent and student-friendly and entirely digital application process; revised regulation of ODL / Online Education; permitting up to 40% credits in regular courses using SWAYAM platform; launch of new SWAYAM Plus portal with aim to enhance skill and upskilling and reskilling of existing manpower employed in different sectors; Integration of technology in administration of HEIs from admission to grant of degree through SAMARTH; guidelines on Professor of Practice to enable HEIs to work with industry experts; guidelines for supernumerary seats for admitting students from abroad in Indian HEIs; enhanced reputation of the Indian HEIs in international ranking; embedding of Indian Knowledge system in the education etc.

To create awareness and discuss innovative ideas for NEP implementation, a series of workshops / consultation-cum-review meetings have been held with States/UTs, Educational Institutions, other stakeholders from time to time.

(c) Smart classroom component of Samagra Shiksha covers Government schools having classes VI to XII. Under this component, financial assistance is provided to States/UTs including tribal areas for setting up of Smart Classrooms in schools which includes interactive Digital Board/display unit, Operating System, LCD/LED/plasma screen, printer, scanner, laptops/tablets/desktops etc. The non-recurring grant of Smart Classrooms (2 smart classrooms per schools) is of Rs. 2.40 lakh and the recurring grant is Rs. 38,000/ (including e-content and digital resources, charges for electricity). As per PRABANDH, 105 Smart Classrooms were approved in Adilabad District during the year 2025-26.

As per information received from Ministry of Tribal Affairs (MoTA), it is implementing the Central Sector Scheme of Eklavya Model Residential School (EMRS) across the country including the State of Telangana, for providing quality education to tribal students, both boys and girls, in their own environment. To strengthen digital learning in EMRSs, smart classrooms, digital boards, computer labs with internet connectivity, and a dedicated DTH TV have been provided. At present, there are 284 Smart classrooms in EMRSs across the country including the EMRSs in the Adilabad district in Telangana.

Further, setting up of digital classrooms in Government schools under Ministry of Education i.e. KVs and NVs is a continuous process which depends upon various factors such as opening of new schools, addition of higher classes, availability of funds, availability of Internet connectivity etc. ICT infrastructure in KVs and NVs is monitored by KVS and NVS respectively on a regular basis through periodic reviews and reports received from their Regional Offices and the respective schools. The identified gaps, wherever reported, are addressed, subject to availability of resources and operational requirements. KVS and NVS are continuously strengthening ICT infrastructure through the provision of computer laboratories, computers and furniture in computer labs, smart classrooms, internet connectivity, and other digital resources.
